

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/0354/2017

DATED THIS THE 6TH DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri S.V. Srikanth,
S/o late Venkatachari,
Aged about 58 years,
R/a No.48, (New No.50),
Shop Street, Basavanagudi,
Bangalore-560 004.
Working as Assistant,
Debt Recovery Tribunal,
Richmond Road,
Bangalore – 560 025.

...Applicant.

(By Advocate Shri N. Amaresh)

Vs.

1. The Registrar,
Debt Recovery Tribunal,
Hudson Circle,
Bangalore – 560 025.
2. The Union of India,
Rep by its Secretary,
Ministry of Finance
Dept. of Financial Services,
No.10, Parliament Street,
New Delhi – 110 001.

...Respondents

(By Smt P.K. Praneshwari, Senior Panel Counsel)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

We had taken up this matter today. Apparently no reply is filed. The departmental representative Shri Suresh, submits that they have prepared the reply and sent it to the Ministry for vetting. But having gone through the

pleadings, we feel that if the concerned respondent is allowed to dispose of Annexure A-6 and A-7 representations, there will be an end to the issue.

2. Therefore, there will be a direction to the respondent to settle the issue at their end and dispose of Annexure A-6 and A-7 representations within two months next.

3. The OA is disposed of as above. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referrd to by the applicant in OA.No.170/00354/2017

Annexure A1: Representation dated 24.01.2008.

Annexure A2: Representation dated 29.09.2008.

Annexure A3: Representation dated 28.12.2012.

Annexure A4: Representation dated 10.02.2014.

Annexure A5: Representation dated 06.06.2014.

Annexure A6: Representation dated 15.03.2017.

Annexure A7: Representation dated 24.04.2017.

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